

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 293 of 2019**

**IN THE MATTER OF:**

**Brillio Technologies Pvt. Ltd.**

**...Appellant**

**Vs**

**Registrar of Companies & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. N.P.S. Chawla and Mr. Aaryan Sharma,  
Advocates**

**For Respondents: Mr. P.S. Singh, Advocate.**

**O R D E R**

**13.01.2020** Advocate Mr. P.S. Singh, appears on behalf of Respondent-Registrar of Companies. He wants to file Reply Affidavit. Reply Affidavit may be filed by 27.01.2020. Rejoinder, if any, may be filed by 03.02.2020.

List the Appeal 'For Admission (After Notice)' on **10<sup>th</sup> February,2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

(V P Singh)  
Member(Technical)

*Akc/Md*